GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3918 TO BE ANSWERED ON 9TH DECEMBER, 2016

IODIZED SALT

3918. SHRIMATI MEENAKASHI LEKHI: PROF. RICHARD HAY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has carried out any study to check the efficacy of the iodized salt being sold by several manufacturers for combating the rise in thyroid and other iodine deficiency diseases in the country;
- (b) if so, the details thereof and the corrective measures taken in this regard;
- (c) the details of initiatives taken up under the National Iodine Deficiency Disorders Control Programme, State-wise;
- (d) the number of persons who benefited through said programme, State/UT-wise; and
- (e) the action/measures taken by the Government to check the rising number of thyroid and iodine deficiency patients State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ANUPRIYA PATEL)

(a) to (c): In order to prevent & control Iodine Deficiency Disorders (IDD), GOI is implementing National Iodine Deficiency Disorders Control Programme (NIDDCP) in all the States/UTs. Under the Programme the Iodine content of Iodized salt is being monitored at production level and also at community/household level. The testing for Iodine content of Iodized salt at retailer/consumer level is being done regularly by State/UT IDD Monitoring Laboratories as well as State Food Safety Authorities.

The important initiatives/measures taken up in all the States/UTs under National Iodine Deficiency Disorders Control Programme (NIDDCP) are as follows:-

(i) Iodated salt in place of common salt is being supplied to the various states/UTs.

Contd.....

- (ii) Standards and regulations for Iodized salt were prescribed under the Food Safety and Standards Act, 2006. Regulation 2.9.30 (1)(2)(3) of Food Safety and Standards (Food Product Standards and Food Additives), Regulation, 2011 prescribes the standard for edible common salt including iodized salt. Regulation 2.3.12 of Food Safety and Standards (Prohibition and Restriction on Sales), Regulation, 2011 restricts the sale of common salt for direct human consumption unless the same is Iodized.
- (iii) Quality control of iodated salt at production level is being done through Salt Commissioner's Office.
- (iv) Financial assistance to all States/UTs for establishment of Iodine Deficiency Disorders Cell and IDD Monitoring Laboratory, conducting district IDD surveys/resurveys, health education and publicity to create awareness about IDD, promoting consumption of adequately iodated salt and monitoring of iodine content of salt through salt testing kit at the household/community level.
- (v) Information Education and Communication activities have also been intensified in all the States and UTs through Prasar Bharti, All India Radio, Directorate of Field Publicity, Song & Drama Division and Directorate of Advertisement & Visual Publicity.
- (d): National Iodine Deficiency Disorders Control Programme (NIDDCP) is being implemented in the country for the benefit of the entire population.
- (e): Thyroid diseases comprise spectrum of diseases including Iodine Deficiency Disorders. The resurveys conducted for Iodine Deficiency Disorders (IDD) in various districts of the States/UTs over a period of time have clearly demonstrated significant reduction in Total Goiter Rate in the country. State wise and district wise Total Goiter Rate is **annexed**.

ANNEXURE

STATE WISE & DISTRICT WISE INITIAL SURVEY/RESURVEY TOTAL GOITER RATE

	State	Initial survey		Resurvey		
	Andhra Pradesh					
S.No	District surveyed	Year	TGR	Year	TGR	
1.	East Godavari	1985	64.40	2003	11.50	
	ASSAM					
2	Dhubri	1959-70	40.20	2003	4.60	
3	Dibrugarh	1986	65.80*	2003	5.40	
	Arunachal					
	Pradesh					
4.	Changlang	1969	30.00	2003	8.40	
5.	E. Siang	1969	30.00	2003	6.20	
6.	W.Siang	1969	30.00	2001	6.37	
7.	Tirap	1969	30.00	1982	26.30	
8	L. Sabansiri	1969	30.00	1982	26.30	
9	Upper Siang	1969	30.00	2001	6.44	
	Goa		33.33		9	
10	North Goa	1986	27.40	1993	34.30	
11	South Goa	1986	27.40	1993	34.30	
	Chhattisgarh		0	1000	3	
12	Bilaspur	1985	32.5	2013-14	5.3	
13	Sarguja	1981	41.81	2003, 2013-14	16.20, 9.1	
14	Raighad	1980	34.8	2013-14	15.9	
17	Gujarat	1900	34.0	2013-14	13.9	
15	Amreli	1989	14.00	2008-09	25.20	
16	Bharuch	1909	31.70	2008-09	23.20	
17		1977	44.00	2008-09	31.20	
	Dangs	1909	23.30	2008-09	17.40	
18 19	Junagarh				11.30	
	Sabarkantha Valsad	1989	25.80	2008-09		
20		1983	36.59	2008-09	21.50	
04	Haryana	4000	04.50	0000	40.00	
21	Sonipat	1993	24.50	2003	19.30	
22	Hissar	1994	20.30	2015	0.22	
	Himachal Pradesh					
23	Kullu	1956	41.20	2003	9.60	
24	Shimla	1930	41.60	2003	10.40	
25	Una	1974	41.20	2003		
25	Jammu & Kashmir	1956	41.20	2003	17.00	
00	Baramulla	4074	20.20	4000	0.40	
26		1971	38.20	1983	8.46	
27	Jammu	1971	27.40	2003	8.50	
00	Karnataka	4000	20.44	0000 001115	7.00	
28	Chickmaglur	1986	32.14	2003, 2014-15	7.20, 3.0	
29	Kodagu	1989	23.01	2003	8.10	
30	Bangalore ®	1992	32.14	2003	7.70	
	Kerala				1.2.2.2	
31	Waynad	1994	21.00	2003	12.80	
32	Ernakulam	1984	44.47	2003	11.20	
	Maharashtra					
33	Kolhapur	1993	35.00	2003	8.20	
34	Sindhurg	1992	40.94	2003	14.50	
	Madhya Pradesh					
35	Shahdol	1976	55.60	2003	10.20	
36	Khandwa	1985	85.35	2013-14	20.7	
37	Khargoan	1985	35.00	2013-14	17.8	

	Manipur				
38	Bishnpur	1979	32.00	1986	26.00
39	Chandel	1979	32.00	1986	20.17
40	Churchandpur	1979	32.00	1986	25.77
41	Imphal	1979	32.00	1986	34.52
42	Senpati	1979	32.00	1986	11.42
43	Tamengong	1979	32.00	1986	13.36
44	Thoubal	1979	32.00	1986	20.88
	Mizoram				
45	Aizawal	1978	68.90	2004	18.50
46	Chhintuipuri	1978	68.90	2004	18.50
47	Lunglei	1978	68.90	2005	12.30
48	Lawngtlai	1978	68.90	2005	11.40
	Nagaland				
49	Mon	1960	50.20	2003	8.60
	Punjab				
50	Gurdaspur	1961	40.30	2003	20.60
51	Bhatinda	2004	3.68	2015	0.4
	Rajasthan				
52	Bikaner	1990	22.89	2003	9.20
53	Kota	1987	13.70	2003	9.90
	Sikkim				
54	North	1976	30.00	2009-10	30.12
55	East	1976	39.60	2009-10	14.04
56	South	1976	37.19	2009-10	10.15
57	West	1976	39.26	2009-10	6.62
	Telangana				
58	Adilabad	1985	54.00	2003	12.40
59	Warangal	1986	30.00	2003	15.90
60	Mehboobnagar	1999	13.00	2015	8.00
61	Khammam	1985	42.00	2015	7.07
	Tamil Nadu				
62	Trichrapalli	1990	24.00	2003	9.50
63	Dindigul	1994	15.00	2003	9.30
64	Madurai	1994	18.00	2001	6.30
65	Ramananthapuram	1995	18.00	1995	18.00
66	Salem	1994	27.40	1999	12.50
67	Cuddalore	1994	20.20	2001	7.80
	Uttar Pradesh				
68	Deoria	1973	65.00	1998	21.70
69	Gonda	1978	65.90	1989	26.60
70	Meerut	1986	24.90	1995	15.96
71	Muzaffarnagar	1988	31.58	2006	6.03
72	Shahzahanpur	1975	44.70	2003	17.02
73	Saharanpur	1988	45.66	2003	14.40
	Uttarakhand				
74	Nainital	1964	30.00	2003	6.90
75	Dehradhun	1965	38.70	1969	16.30
	West Bengal				
76	Darjeeling	1963	34.50	2003	22.90
77	Jalpaiguri	1965	33.20	2003	23.10
78	Malda	1965	10.30	2005	11.30
79	Chandigarh	1977	45.80	2006	14.20
80	D&NH	1987	22.72	1997	13.70